

Construction of Sluice Gate-cum-Bridge over River Khiroi in Bihar

4712. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 856 on the 26th February, 1974 regarding construction of sluice gate-cum-bridge over River Khiroi in Bihar and state the specific, year-wise, hydrological data regarding the flow of water during Hathia

period since 1970 in river Khiroi near Hariharpur and Muraittha, respectively?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): The state Government of Bihar have reported the following discharges during the Hathia period from the observations made since 1970 on the Khiroi river:—

(a) Observations at Maraittha site

Year	Minimum	Maximum (Cusecs/Cusecs)	Average
1970	3.96/140	85.83/3031	47.07/1662
1971	Not available		
1972	4.53/160	18.35/648	10.42/368
1973	17.44/616	80.73/2851	55.75/1969

(b) Observations at Hariharpur Kaligaon are available for 1973 only. The discharges at this site were as follows :

Year	Minimum	Maximum (Cusecs/Cusecs)	Average
1973	42.48/1500	70.79/2500	55.16/1948

Action taken on Demands submitted by Coordination Committee, Northeast Frontier Railway, Katihar

4713. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 155 on the 19th February, 1973 regarding Memorandum submitted by Coordination Committee, Northeast Frontier Railway, Katihar and state:

(a) whether any and if so, which of the demands mentioned in the Memorandum have since been conceded or are being considered for acceptance and salient features thereof; and

(b) if so the reasons for not accepting the particular demands?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). A statement is laid on the Table of the House. [Placed in Library See No. LT-6549/74].

Recruitment for the post of Supervisors by C.W. & P.C.

4714. SHRI KAMALA PRASAD:

SHRI CHANDRA BHAL MANI TIWARI:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Central Water and Power Commission has recently advertised in newspapers for recruitment to the post of Supervisors in the scale of 425—700;

(b) whether the applications for the posts mentioned above have been invited from both the graduates and diploma holders in engineering; and

(c) whether Government propose to treat both degree and diploma in engineering at par?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). Yes, Sir.

(c) Both Degree and Diploma holders in Engineering are eligible for the post.

Construction of Jakhapura-Banspani Railway Line in Orissa in Fifth Plan

4715. SHRI CHINTAMANI PANIGRAHI Will the Minister of RAILWAYS be pleased to state:

(a) whether it has been finally decided to undertake the construction of Jakhapura-Banspani Railway line in Orissa in the Fifth Five Year Plan;

(b) if so, the estimated expenditure, and

(c) when this construction work is going to start?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Yes The proposal has been included in the Budget for 1974-75

(b) Rs 39 crores

(c) Construction will be undertaken after the Final Location Survey, which is in progress is completed

Casual Labourers in Khurda Road Division (South Eastern Railway)

4716 SHRI CHINTAMANI PANIGRAHI: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of casual labourers in the Khurda Road Division of South Eastern Railway whose services have been made regular in 1971-72, 1972-73 and 1973-74; and

(b) the total number of such employees in the Khurda Road Division who are going to be made permanent in 1974-75 and 1975-76?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) (a) to (b) The information is being collected and will be laid on the Table of the Sabha.

The North Brooke Jute Company Limited

4717. SHRI JYOTIRMOY BOSU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether reserves of the North Brooke Jute Company Limited which stood at Rs. 42 lakhs in 1972, were reduced to Rs 22 lakhs in 1973; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEBRATA BARUA): (a) The reserves and surplus of the North Brooke Jute Company Limited which stood at Rs. 41,83,336 as on 31st March, 1972 were reduced to Rs. 21,98,245 as on 31st March 1973;

(b) The reserves declined as a result of transfer of (i) of Rs 1,32,303 from Statutory Development Rebate Reserve and (ii) Rs 16,61,544 from General Reserve to the Profit and Loss account and by the declaration of Rs. 1,91,244 as dividend in respect of the year ended 31st March, 1972 For the year ended 31st March, 1973, the total loss came to Rs. 17,93,847 which was off set by the transfer of Rs. 17,93 847 from the Reserves as already indicated. The reasons for the loss are given in the Director's Report for the year ended 31st March, 1973.

An inspection of the books of account of North Brooke Jute Company Ltd. under section 209(4) of the Companies Act is being conducted and the working results for '72-73 would be one of the items that would come in for examination.

Change in the Departure Time of Patliputra Express at Dhanbad ..

4718 SHRI YOGESH CHANDRA MURMU: Will the Minister of RAILWAYS be pleased to state:

(a) whether Patliputra Express starts from Dhanbad for Patna at very odd